

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2121
ANSWERED ON:10.03.2010
POSTING OF SPOUSE AT SAME STATION
Shekhar Shri Neeraj

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether inspite of Government instructions on posting of employees spouses at the same station, complaints have been received regarding noncompliance of the same citing various reasons;
- (b) if so, the details thereof;
- (c) whether the Government has any monitoring mechanism to ensure compliance of the instructions by all Ministries/Departments in letter and spirit;
- (d) if so, whether there is annual submission of compliance report by all Ministries/ Departments;
- (e) if not, the reasons therefor;
- (f) whether grievances redressal mechanism is proposed to be made more effective on the matter; and
- (g) if so, the steps taken by the Government in this regard?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a)&(b): Receipt and disposal of complaints regarding non-compliance are within the purview of the respective administrative authorities. Details of such complaints, if any are not centrally maintained.

(c), (d) & (e) : Compliance with the instructions is the responsibility of Ministries/ Departments concerned and hence monitoring through periodic reports is not envisaged.

(f) & (g) : Government has issued revised instructions on 30th September, 2009 which provide for disposal of complaints by the next higher authority in a time bound manner. This is in addition to normal grievance redressal mechanism already in existence.